

## Declaration of Assets and Liabilities

Year-2023-24

I, Rushda Rahman, son/daughter/wife of Ataur Rahman,

aged 32 years, belonging to Bihar Vidhan Sabha secretariat Service and presently working as  
Section OFFICER, Patna (immovable, movable, bank balance, etc.) of myself, my spouse  
and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self                                     | Spouse Name(S)<br>Merajul Haque     | Dependant-1 Name<br>Belal Meraj | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|-------------------------------------|---------------------------------|------------------|-----------------------|
| (i)     | Cash  | 40 Thousand                              | 10 Thousand                         | 40 (2 month 6 on) Thousand      | NIL              | NIL                   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 4 Lakh                                   | 3 Lakh                              | NIL                             | NIL              | NIL                   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL                                      | NIL                                 | NIL                             | NIL              | NIL                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | 50,000                                   | PLI- 3lakh                          | NIL                             | NIL              | NIL                   |
| (v)     | Motor Vehicles (details of make, etc.)  | 1Car (Tata Tiago) 8 Lakh (6.30 Lakh EMI) | Scooty (avenis) 1 Lakh 15 Thousand1 | NIL                             | NIL              | NIL                   |
| (vi)    | Jewellery (give details of weight and value)                                  | 150 Gram Gold approx 9 Lakh              | 30 Gram Gold approx-2 Lakh          | 20 Gram Gold Approx 1 Lakh      | NIL              | NIL                   |
| (vii)   | Other assets, such as values of claims / interests                            | Ro, TV, Tab, Freeze, =approx- 2 Lakh     | AC Bed Sofa Approx-1 Lakh           | NIL                             | NIL              | NIL                   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

### **B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Rushda Rahman



| S<br>r.<br>N<br>o. | Descrip<br>tion  | Self | Spouse<br>Name(S)            | Dep<br>enda<br>nt-1<br>Nam<br>e | Dep<br>enda<br>nt-2<br>Nam<br>e | Dep<br>enda<br>nt-3<br>Etc.<br>Nam<br>e |
|--------------------|--|------|------------------------------|---------------------------------|---------------------------------|---|
| (i)                | Agricul<br>tural<br>Land<br>-<br>Locatio<br>n(s)<br>-<br>Survey<br>numbe<br>r(s)<br>-<br>Extent<br>(Total<br>measu<br>rement<br>)<br>-<br>Curren<br>t<br>market<br>value         | NIL  | 15 Kattha 30 Lakh approx     | NIL                             | NIL                             | NIL                                     |
| (i<br>i)           | Non-<br>Agricul<br>tural<br>Land<br>-<br>Locatio<br>n(s)<br>-<br>Survey<br>numbe<br>r(s)<br>-<br>Extent<br>(Total<br>measu<br>rement<br>)<br>-<br>Curren<br>t<br>market<br>value | NIL  | 10 Dhur<br><br>1 Lakh approx | NIL                             | NIL                             | NIL                                     |
| (i<br>ii)          | Buildin<br>gs<br>(Comm<br>ercial<br>and<br>residen<br>tial)<br>Locatio<br>n(s)<br>-<br>Survey<br>/door<br>numbe<br>r(s)<br>-<br>Extent<br>(Total                                 | NIL  | 1.5 Kattha 12 Lakh approx    | NIL                             | NIL                             | NIL                                     |

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|      |   |     |     |     |     |     |
|------|---|-----|-----|-----|-----|-----|
|      | measurement)<br>- Current market value  |     |     |     |     |     |
| (iv) | Houses / Apartments, etc.<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL | HUF | NIL | NIL | NIL |
| (v)  | Others (such as interest in property)   | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on Jan., 2024 |
|---------|---|---|-------------------------------------|
| (a)     | (i) Loans from Banks- 8lakh   | SBI Vidhan Mandal, Patna  | 5 lakh                              |
|         | (ii) Loans from financial institutions  | NIL   | NIL                                 |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL   | NIL                                 |
|         | (b) dues to departments dealing with supply of water                                    | NIL   | NIL                                 |
|         | (c) dues to departments dealing with supply of electricity                              | NIL   | NIL                                 |
|         | (d) dues to departments dealing with telephones   | NIL   | NIL                                 |

*Reshma Ramani*



|     |   |   |                  |
|-----|---|---|------------------|
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | NIL   | NIL              |
|     | (f) Other dues, if any  | NIL   | NIL              |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assesment Year-2023-24<br>Income Tax paid Rs.72000<br><br>From Jan, 2023 to Dec,2024<br><br>PAN- BQFPR5803J | NIL              |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL   | NIL              |
|     | (iii) Sales Tax [Only in case of proprietary business]  | NIL   | 9 1 (DD/MM/YYYY) |
|     | (iv) Property Tax   | NIL   | NIL              |

### C. Personal Detail

GPF/CPF/PRAN No. :- 110107020759

Gender :- FEMALE

Date of Birth :- 0 5 0 1 1 9 9 1

Class/Group :- B (A/B/C)

Cadre :- Bihar Vidhan Sabha secretariat  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Gaya

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Rushda Rahman*

Name of Employee: .Rushda Rahman

Place: patna

Designation: Section Officer

Date:05-02-2024

Department: Bihar Vidhan sabha secretariat

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.